

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2664

ANSWERED ON:10.08.2005

CORRUPTION IN HOSPITALS

Adsul Shri Anandrao Vithoba;Nayak Shri Ananta;Patel Shri Kishanbhai Vestabhai;Singh Shri Ganesh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government is aware of the survey conducted by the Transparency International India and the Centre for Media Studies regarding corruption in the Government hospitals in India as reported in The Hindu dated 19 July, 20-05;

(b) if so, the details of the facts reported therein and the reaction of the Government thereto; and

(c) the corrective measures taken by the Government to check the same?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (c): Yes Sir, Transparency International India in alliance with the Center for Media Studies (both being Non-Government forums) have reportedly conducted `India Corruption Studies 2005` with the aim to sensitise the people of India against corruption faced by common man in eleven public services including Study of Corruption in Government Hospitals. The study report brought out by the Centre for Media Studies is based on public perceptions about State Government Hospitals.

Health being a State subject it is for the State Govt. to regular/monitor the functioning of its Hospitals including complaints of corruptions and take punitive action in cases of proven unethical and unscrupulous conduct.

So far as Central Government Hospitals are concerned Grievance Redressal machinery has been set up in all the hospitals. All complaints, including the complaint of corrupt practices are expeditiously handled by the Grievance Rederssal machinery and punitive action is taken against the erring staff.